

20.


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM**

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | CP(IB)No.193/7/HDB/2017                      |
| NAME OF THE COMPANY              | Mahendra Investment Advisors Private Limited |
| NAME OF THE PETITIONER(S)        | SEW Infrastructure Ltd                       |
| NAME OF THE RESPONDENT(S)        | Mahendra Investment Advisors Private Limited |
| UNDER SECTION                    | 7 of IBC                                     |

**Counsel for Petitioner(s):**

| Name of the Counsel(s)    | Designation | E-mail & Telephone No.             | Signature   |
|---------------------------|-------------|------------------------------------|---|
| Dr. P.V. Amarnadha Prasad | Counsel     | 98480 28289                        |  |
| K. Suresh                 | Advocate    | sureshknnl@gmail.com<br>9959357722 | K. Suresh   |


**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature   |
|------------------------|-------------|------------------------|---|
| S. Sriram              | Counsel,    |                        |  |
| N. Jeevan Kumar,       | Counsel,    | 9948855889             |  |

Heard, Dr. P.V. Amarnadha Prasad and Mr. K. Suresh learned counsels for the petitioner and Mr. S. Sriram and Mr. N. Jeevan Kumar, learned counsels for the respondent.

Post the Case on 10.01.2018.

  
Member (Technical)

  
Member (Judicial)